

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2084
ANSWERED ON:18.12.2013
PRELIMINARY ENQUIRIES . SHRI AVTAR SINGH BHADANA
Bhadana Shri Avtar Singh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Central Bureau of Investigation (CBI) has registered Preliminary Enquiries (PEs)/FIRs against some officers of Tata, Birla, Jindal and Bharti Group of companies;
- (b) if so, the details thereof, company-wise; and
- (c) the progress made in each case and the time by which the chargesheet is likely to be filed by the CBI?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) to (c): The Central Bureau of Investigation (CBI) has registered 08 cases. The details of these cases along with present status are enclosed at Annexure-A.